## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4817 ANSWERED ON:24.04.2003 NON-COMPLETION OF HYDEL POWER PROJECTS PRIYA RANJAN DASMUNSI

## Will the Minister of POWER be pleased to state:

- (a) the details of the hydel projects which were sanctioned more than 10-15 years ago and have not yet been completed and are providing a drain on the National Exchequer; and
- (b) the reasons therefor and the details of the cost of such projects increased during all these years?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) & (b): Details of incomplete Hydro-electric Projects sanctioned 10-15 years agoindicating reasons for their delay and latest estimated cost are given in Annex.

ANNEX REFERRED TO IN REPLY TO PARTS [a] & [b] OF UNSTARRED QUESTNON#817 TO BE ANSWEREDIN THE LOK SABHA ON 24.4.2003.

## DELAYED HYDRO ONGOING ELECTRIC POWER PROJECTS

protection measures

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Name of State Capacity Comm.Sch. Estimated cost Reasons for Delay
Project
                        (MW)
                                Original/ Original/Latest
             (Price Level)
     Latest
       (Rs. Crores)
Dhauligan Uttara- 280.00 1998-99/ 601.98(12/ga (NHPC) nchal 2004-05 1578.31(8/99)
                                        601.98(12/89)/ Delay in tying up
                                                         of acquisition of land funding,
          and resettlement problems.
                  390.00 July,1994/ 1262.97(10/88)/ Law
Dulhasti
                                                                and
                                                                      order
(NHPC)
                                   Dec., 2003 3559.77(11/96) problem, withdrawal
          of French
          Consortium,
                         poor
          geological
                      strata
          encountered in Head
          Race Tunnel
           (Upstream) and rock
          burst leading to
burial of Tunnel
          Boring Machine.
          H.P. 1500.00 Dec.01 to 1578.02(12/88)/ Landslide and need
Nathpa
Jhakri
                               March,02/ 7666.31(6/98) for
                            March,03 to
(NJPC)
                                           stabilization work.
     Dec.,03
                 flash floods
          July/ August, 2000,
          rock
                 fall
                           in
          desilting chamber no. 3 & 4 during
          May, 2000 and shot
          crate/rock falls in
                   desilting
          the
          chamber no.4 during
          Sept.-Oct.
                         2002.
          Additional
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had to be taken.

Guj/ 1450.00 1994-96/ 1551.86 (86-87)/ Resettlement MP/ 2003-07 3267.25 (96-97) problems, Sardar Sarovar MP/ Mah.

agitations, court

cases and

withdrawal of World Bank funding.

Bansagar M.P. 20.00 1996-97/ 51.06(9/90)/ Fund constraints, Tons PH- 2005-06 84.97(2000) delay in finalising IV

the executing

agency and relief and rehabilitation

problems.

Ghatghar Mah. 250.00 1995-96/ 485.96(1992)/ Delay in land

2004-05 1184.60(99-00) acquisition and PSS

award of major works etc.

Srisailam A.P. 900.00 1993-95/ 418.00(85-86)/ 750 MW

LBPH 2002-03 2620.00(01-02) commissioned.

Delay in award and slow progress of civil works etc.

70.16(87-88)/ Delay in award of Pykara T.N. 150.00 1994-95/

Ultimate 2003-04 373.06(98-99) civil and mechanical works.

36.37(1979)/ Delayed due to 2004-05 470.86 frequent changes in Karbi Assam 100.00 1985-86/

Langpi

(Lower executing agencies,

Borpani) fund constraints.